

**Central Administrative Tribunal  
Madras Bench**

**CP 310/00063/2018 in OA 1638/2015**

**Dated Thursday the 12<sup>th</sup> day of July Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mr. R.Ramanujam, Member(A)  
&  
Hon'ble Mr. P. Madhavan, Member (J)**

P. Subramai  
No. 17B, Railway Colony  
Sivakasi. .. Applicant

By Advocate **M/s. S. Meenakshi**

**Vs.**

1. Ms. Neenuityarah  
The Divisional Railway Manager  
Divisional Officer  
Personnel Branch  
Southern Railway Manager  
Madurai.

2. S. Sivanathan  
Divisional Personnel Officer/  
Assistant Personnel Officer  
Southern Railway, Madurai. .. Respondents

By Advocate **Mr. P. Srinivasan**

**ORAL ORDER**

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 22.03.2017 in OA 310/01638/2015.

2. Mr. P. Srinivasan enters appearance for the respondents.
3. When the matter is called, both sides submit in unison that the order of this Tribunal had been challenged in a Writ Petition before Hon'ble High Court of Madras and as such there was no wilful disobedience of the order.
4. In view of the submission, CP is closed.

(P.Madhavan)  
Member (J)

12.07.2018

(Ramanujam)  
Member(A)

AS